

HIGH COURT AT CALCUTTA

LIST OF HOLIDAYS DURING 2018

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| New Year's Day | January 1 st | Monday |
| Saraswati Puja | January 22 nd | Monday |
| Netaji's Birthday | January 23 rd | Tuesday |
| Republic Day | January 26 th | Friday |
| Doljatra | March 1 st | Thursday |
| Good Friday | March 30 th | Friday |
| Easter Saturday | March 31 st | Saturday |
| Rabindranath's Birthday | May 9 th | Wednesday |
| Summer Vacation | May 21 st To June 2 nd | Monday To Saturday |
| Id-ul-Fitre | To be notified later on | To be notified later on |
| Independence Day | August 15 th | Wednesday |
| Id-uz-Zoha (Bakrid) | To be notified later on | To be notified later on |
| Muharram | September 21 st | Friday |
| Gandhiji's Birthday | October 2 nd | Tuesday |
| Mahalaya | October 8 th | Monday |
| Annual Vacation (including Durga Puja, Lakshmi Puja, Kali Puja, Pratipada & Bhatridwitiya) | October 15 th To November 9 th | Monday To Friday |
| Jagaddhatri Puja | November 17 th | Saturday |
| Fateha-Duaz-Daham | November 21 st | Wednesday |
| Guru Nanak's Birthday and Parswanath's Rathajatra | November 23 rd | Friday |
| Christmas Vacation | December 24 th to 31 st | Monday To Monday |

Note I : Public Holidays on account of Netaji's Birthday (23rd January) coincides with Traditional Court Holiday on account of Second Day of Saraswati Puja.

Note II : Public Holidays on account of Bengali New Year (April 15th), Buddha Purnima (April 29th) and Janmastami (September 2nd) fall on Sundays and Executive Holidays on account of Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar (April 14th) fall on 2nd Saturday.

Note III : Jagaddhatri Puja (17th November) fall on 3rd Saturday happen to working Saturday for the Registry of the High Court.

Note IV : In accordance with the Full Court Resolution dated 6.8.1992 second and fourth Saturdays of the respective Calendar month have been declared as Court Holidays.

Note V : Holidays on account of Muslim Festivals viz. Id-ul-Fitre and Id-uz-Zoha (Bakrid) will be declared later on, depending on visibility of moon.

Note VI : In accordance with the Full Court resolution dated 01.12.2015 in the event the High Court declares an unscheduled Holiday, The Hon'ble The Chief Justice may exercise discretion to declare any "Non-working Day" as "Working Day" upon 07 (seven) days' notice, on consultation with Bar.